

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 632 of 98

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

SHOBHANATH MONDAL

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. B. Mukherjee, counsel

Heard on : 11.2.98

Order on : 11.2.98

O R D E R

S.N. Mallick, VC

None appears for the petitioner when the matter is taken up for admission hearing today. It is noted that on many earlier occasions namely on 19.6.96, 19.11.96, 28.7.97, 9.12.97 none appeared for the petitioner. Mr. B. Mukherjee, counsel appears for the respondents. Under the circumstances the application is dismissed for default. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN